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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 42/7/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017**

Name of the Company: Spectrum Trimplex Pvt. Ltd.

V/s.

Anil Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Rahil P. Jain	Advocate	Petitioner.	
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2.	Raheel Patel	Advocate	Respondent	
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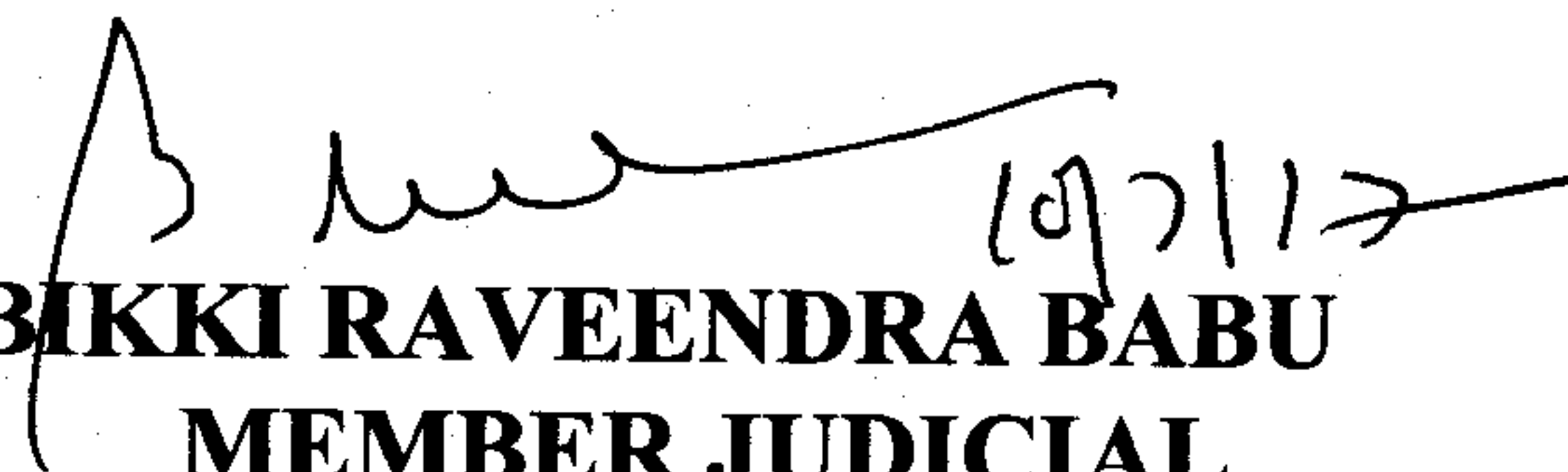
i/b Nanavati Associates

ORDER

Learned Advocate Mr. Rahil Jain present for Financial Creditor/ Petitioner. Learned Advocate Mr. Raheel Patel present for Respondent.

At request of Learned Counsel for both sides.

List the matter on 12.07.2017 for hearing the Respondent.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 10th day of July, 2017.